

# PROFORMA FOR DECLARATION OF ASSETS

(AS On 31.03.2012)

Name of Officer ( in Full) : Leeladhar Sai Yadav

Date of Birth : 05.01.1975

Present Post held : Civil Judge Class-2

| Immovable Property                                                               |                              |                                            |                                                                                            |                                                                                                                              |
|----------------------------------------------------------------------------------|------------------------------|--------------------------------------------|--------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|
| Name of District, Sub-Division, Taluka and Village in which property is situated | Name and details of property |                                            | If not in own name, state in whose name held and his/her relationship to the Govt. Servant | How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired |
|                                                                                  | Housing and other Buildings  | Land                                       |                                                                                            |                                                                                                                              |
| 1                                                                                | 2                            | 3                                          | 4                                                                                          | 5                                                                                                                            |
| Village-Kamitikara, Tahsil-Pathalgaon, Distt- Jashpur [C.G]                      | House                        | 0.158 hectare (In which house is situated) | Self Name                                                                                  | Land acquired in inheritance and house self constructed                                                                      |
| Movable Property ( Valued Above 25,000/- of Rs.)                                 |                              |                                            |                                                                                            |                                                                                                                              |
| Motor Cycle Hero Honda Bearing No CG 15 CA 5156                                  |                              |                                            |                                                                                            |                                                                                                                              |
| CAR Maruti Suzuki [Ritz] Bearing No CG 15 B 7486                                 |                              |                                            |                                                                                            |                                                                                                                              |
| Jewellery ( Lump Sum)                                                            |                              |                                            |                                                                                            |                                                                                                                              |
| Jewellery ( Worth Rs.) 1,80,000/-                                                |                              |                                            |                                                                                            |                                                                                                                              |

| Shares/Debentures                   |                     |                  |        |
|-------------------------------------|---------------------|------------------|--------|
| Name of Issuing Company 1           |                     | Nos. Of Shares 2 |        |
| Nil                                 |                     | Nil              |        |
| Life Insurance Policy & others      |                     |                  |        |
| Name of Issuing Company 1           |                     | Amount 2         |        |
| Life Insurance Corporation Of India |                     | 66,023/-         |        |
|                                     | Name of Bank        | City             | Amount |
| 1- Fixed Deposites                  | Nil                 | Nil              | Nil    |
| 2- Saving Banks A/CS                | State Bank Of India | Ambikapur        | 35,113 |
| 3- PPF                              | State Bank Of India | Surajpur         | 23,367 |
| 4- GPF                              | Nil                 | Nil              | Nil    |
| 5- NSS                              | Nil                 | Nil              | Nil    |
| 6- Others - R/D                     | State Bank Of India | Surajpur         | 3,000  |

  
 Signature & Date  
 02-01-13  
 अमर न्यायाधीश वर्ग- 2  
 सुल्ताही, जि. बिलासपुर (छ.ग.)